NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI Dated: 05.02.2021 <u>NOTICE</u>

Take notice that the following matters listed on 10.02.2021 in the Court of Chairperson will not be taken up. The next date of hearing will be notified later.

S. No.	Case No.	Name of the parties	Counsel for	Counsel for
			Appellants	Respondents
1.	Comp. App (AT) (Ins) No. 426 of 2020	NCC Ltd. Vs. Golden Jubilee Hotels Pvt. Ltd. & Ors.	Tejas Chhabra	Vijay Kaundal Y. Suryanarayana-R1 Pankaj Vivek-R2 Gyanendra Kumar-R3 P. Badri Premnath-R4 Robin Grover-R5
		With		Arijit Mazumdar- R11
2.	Comp. App (AT) (Ins) No. 430 of 2020	Consolidated Engineering Company Vs. Subodh Kumar Agarwal & Ors. With	Kumar Anurag Singh	Vijay Kaundal Y. Suryanarayana-R1 Pankaj Vivek-R2 Kamalika Bhattacharjee-R5 Arijit Mazumdar-R11
3.	Comp. App. (AT) (Ins) No. 432 of 2020	Infinity Interiors Pvt. Ltd. Vs. Subodh Kumar Agarwal & Ors. With	Kumar Anurag Singh	Vijay Kaundal Y. Suryanarayana-R1 Pankaj Vivek-R2 Kamalika Bhattacharjee-R5 Arijit Mazumdar-R11
4.	Comp. App. (AT) (Ins) No. 438 of 2020	Laxmi Narayan Sharma Vs. Subodh Kumar Agrawal, Resolution Professional, Golden Jubilee Hotels Pvt. Ltd. & Ors. With	Sumedha Chadha	Y. Suryanarayana-R1 Pankaj Vivek-R2, R3, R5, R6, R8 & R9 Kamalika Bhattacharjee-R10 Robin Grover-R5 Arijit Mazumdar-R11
5.	Comp. App. (AT) (Ins) No. 710 of 2020	Ahuja Furnishers Pvt. Ltd. Vs. Subodh Kumar Agarwal & Ors. With	Kumar Anurag Singh	Vijay Kaundal Y. Suryanarayana-R1 Pankaj Vivek-R2 P. Venkat Reddy-R3 P. Badri Premnath-R4 Robin Grover-R5 Arijit Mazumdar-R11
6.	Comp. App. (AT) (Ins) No. 336 of 2020	EIH Ltd. Vs. Subodh Kumar Agrawal & Ors.	ArijitMazumdar	Pankaj Vivek
7.	Comp. App. (AT) (Ins) No. 597 of 2020	HEC Infra Projects Ltd. Vs. Jyoti Ltd. With	Anushree Kapadia	Varsha Banerjee

8.	Comp. App. (AT) (Ins) No. 1012 of 2020	Rahul Amin Suspended Director of Jyoti Ltd. Vs. Jyoti Ltd. & Ors.	Aastha Mehta	Arvind Kr. Gupta-R1 Sanjeev Kakra-R2
9.	Comp. App. (AT) (Ins) No. 823 of 2020	Micra Systems Pvt. Ltd. Vs. Masters India Pvt. Ltd.	Abhay Mani Tripathi	Kumar Vikram
10.	Comp. App. (AT) (Ins) No. 1011 of 2020 & I.A. No. 2753 of 2020	Power Grid Corporation of India Ltd. Vs. Summit Binani & Anr.	Ranjitha Ramachandran	Misha-R1 Praful Goyal-R2
11.	Comp. App. (AT) (Ins) No. 14 of 2021	Manpower Group services India Pvt. Ltd. Vs. Euphoria Technologies Pvt. Ltd.	Aaditya Vijay Kumar	
12.	Comp. App. (AT) (Ins) No. 28 of 2021	Kerala State Pollution Control Board & Anr. Vs. Merchem Ltd. & Ors.	Jogy Scaria	Aditya Verma-R1
13.	Comp. App. (AT) (Ins) No. 37 of 2021	IDBI Bank Ltd. Vs. Sudip Bhattacharya Liquidator of Tag Offshore Ltd.	Anshuj Dhingra	Dhrupad Vaghani
14.	Comp. App. (AT) (Ins) No. 814 of 2020	Committee of Creditors of Wind World (India) Ltd. Through State Bank of India Vs. Suraksha Asset Reconstruction Company & Ors. With	Ajay Roy	Chitranshul A.Sinha Sonali Khanna-R1 to R3 Neha Naik-IRP Shailen Shah-R4
15.	Comp. App. (AT) (Ins) No.826 of 2020	Shailen Shah, Resolution Professional of Wind World (India) Ltd. Vs. Suraksha Asset Reconstruction Ltd & Ors.	Neha	Chitranshul A. Sinha Anshuman Chaturved-R1 to R3 S. Sagar Dhawan- R4
16.	Comp. App (AT) (Ins) No. 913 of 2020	With Suraksha Asset Reconstruction Ltd. & Ors. Vs. Shailen Shah Resolution Professional, Wind World (India)Ltd. & Ors.	Chitranshul A. Sinha	Neha Naik-R1 Charu Bansal-CoC

17.	Comp. App (AT)	Saurabh Kumar Tikamani	Aayush Mitruka	Nitin Chowdary
	(Ins) No. 904 of	Resolution Professional, Lanco		Pavuluri
	2020	Amarkantak Power Ltd.		
		Vs.		
		NRSKS Mines and Minerals Pvt. Ltd.		
18.	Comp. App. (AT)	Jet Aircraft Maintenance Engineers	Kumud Shekhar	Aman Gandhi
	(Ins) No. 628 of	Welfare Association		Ashish
	2020	Vs.		Chhawchharia-R1
		Ashish Chhawchharia		Raunak Dhillon-R2
	Part Heard	Resolution Professional for Jet Airways		Chirag Kamdar-R3
		(India) Ltd.		Siddharth Srivastava-
				R4

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- 1. Notice Board
- 2. Website: <u>www.nclat.nic.in</u>

By the order of Hon'ble Acting Chairperson -sd/-Registrar